NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 190(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66

S.NO. NAME

DESIGNATION

REPRESENTATION SI

SIGNATURE

Present: Ms. Apoorva Agarwal

Mr. C. Balooni, CP for RD.

ORDER

Mr. C. Balooni CP accepts notice on behalf of RD.

Ms. Lakshmi Gurang, Standing Counsel for the Income Tax Department submits that certain clarifications are required.

Ld. Counsel for the Applicant company submits that they would be meeting those objections.

Renotify this case for further consideration on 20th December, 2017.

(S. K. Mohapatra)

Sd-

Member (T)

(Ina Malhotra) Member (J)